

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.357/2019
OA No.506/2019**

New Delhi, this the 16th day of September, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. A.K.Bishnoi, Member (A)**

Mrs. Meera
Aged about 53 years
W/o Shri Tilak Raj
Working as LDC, All India Radio Delhi
R/o A-36/A, Om Vihar, Uttam Nagar
Delhi – 110 059. ... Applicant

(By Advocate :Shri Padma Kumar S)

Versus

Shri Shashi Shekhar Vempati
Chief Executive Officer
Prasar Bharti, DD Bhawan Phase-III
Mandi House, New Delhi. ...Respondents

(By Advocate :Shri S.M.Arif)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

In view of the compliance affidavit filed by the respondents, the CP is closed. However, the applicant is at liberty to seek remedy, as permitted under law.

**(A.K.Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

'uma'

